

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 103**  
New IA-2048/2024  
In  
IB-614(ND)/2017

**IN THE MATTER OF:**

M/s. Nuvoco Vistas Corporation ltd

**.....APPLICANT/PETITIONER**

**Vs**

WIG Brothers Constructions Pvt. Ltd. In M/S Shri Ganpati Udyog

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 01.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Abhishek Anand and Ms. Palak Kalra, Advocates.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)  
ORDER**

**New IA-2048/2024:-**

This is the Progress Report filed by the Liquidator, which is taken on record,  
subject to just exceptions.

**IA disposed of.**

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**